

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 18-08-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.39 of 2017 (SZ)	V.Nehru Dharmapuri District Vs The Chairman Tamil Nadu Pollution Control Board Chennai and 5 others	M/s.R.Prabakar Counsel for Applicant M/s. Rita Chandrasekar for R1, R2 M/s. M.K Subramanian E.Manoharan & P.Velmani for R3 M/s.P.Srinivas, N.K.Ponraj, R.Purushothaman for R4 M/s. V.R.Annagandhi R.Rajaramani R.Gunasekaran V.Bharathidasan for R6 M/s. R.Rajaramani R.Gunasekaran, V.R.Annagandhi, V.Bharathi Dasan for R7	For Reply of R3 & R7
2	Application No. 9 of 2014 (SZ) [WP. No. 8011 of 2011 (THC)]	Puducherry Environment Protection Association, Rep by its Secretary, Koodapakkam Post, Puducherry Vs Union of India, Rep by the Secretary, MoEF, New Delhi and 6 Others	M/s. A.yogeshwaran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. K.R. Harin for R2, R5 & R6 Mrs. A. Sathyabama for R3 Smt. Yasmeen Ali for R4	For Report

3	Application No. 86 of 2016(SZ)	.L. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist. Vs The Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 7 others	M/s. Yogeshwaran.A Neha Miriam Kurian Counsel for Applicant M/s.M.Sumathi for R1 Mr. K.R. Harin for R2 to R6 Mrs. Sathyabama for R7 M/s.D.Lakshmipathy P.Ravichandran C.Senthamizh for R8	For Report
4	Application No. 99 of 2017(SZ)	R.Dinesh Gopichettipalayam Tirupur District Vs The Gopichettipalayam Municipality Rep. by its Commissioner Gopichettipalayam and 2 others	M/s. Yogeshwaran Neha Miriam Kurian Counsel for Applicant M/s. E.Manoharan for R1 M/s. M.K Subramanian & P.Velmani for R2 M/s. H.Yasmeen Ali for R3	For hearing
5	Appeal No. 103 of 2016 (SZ)	Samaj Parivarthana Samudaya, Rep. by its board Member, Deepak C N Vs State Level Environment, Impact Assessment Authority – Karnataka, Rep. by its Member Secretary, Bangalore and another	M/s.Maitreyi Krishnan, S.Aishwarya Rao and Gresshma Rai Counsel for Appellant Mr.Devaraj Ashok for R1 Mr.Arun Karthick Mohan Suhrih Parthasarathy Navin Balaji for R2	For Arguments

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar